

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/5656/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the rd 23 June, 2023.

Sub:- **Casual leave, Restricted holiday and station leave permission.**

Ref:- Your letter Nos. DJ/BAK/2023/2869 and DJ/BAK/2023/2870 dated 20.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted (a) casual leave on 28.06.2023 and 01.07.2023, permission to avail Restricted holiday on 30.06.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 27.06.2023 till the morning of 03.07.2023 and (b) station leave permission, with the official vehicle, at own cost, from the evening of 23.06.2023 till the morning of 26.06.2023. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/5657/A, dated , 23-06-2023

Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
